## LOK SABHA UNSTARRED QUESTION NO.1186

FOR ANSWER ON 10/02/2020

## REDUCTION IN STEEL IMPORTS

## 1186. SHRIMATI SAJDA AHMED:

Will the Minister of STEEL be pleased to state:

- (a) the inclusive policy adopted by the Government to reduce the import of steel in the country;
- (b) whether the Government proposes deduction on custom duty on raw material for steel industries; and
- (c) if so, the details thereof?

## **ANSWER**

THE MINISTER OF STEEL

(SHRI DHARMENDRA PRADHAN)

- (a) In order to minimize import of steels, the Government has taken following measures:
- (i) Domestically Manufactured Iron and Steel Products Policy (DMI&SP) has been notified with an objective to encourage consumption of domestically produced steel by Government organisations.
- (ii) To meet the domestic demand for high performance steel, the Government, is facilitating R&D in the sector through the establishment of Steel Research and Technology Mission of India (SRTMI).
- (iii) The Ministry is addressing the issue of quality of steel products that are produced as well as block import of sub-standard steel. It has notified Steel and Steel Products Quality Control (QC) Orders.
- (iv) To prevent import due to unfair trade, the government has imposed Anti-Dumping Duty on a number of steel products imports.
- (v) To reduce dependence on imported steel scrap, the government has notified the Steel Scrap Recycling Policy.
- (vi) The Government has recently introduced Steel Imports Monitoring System (SIMS) to monitor steel imports.

(b)&(c): Import duties on basic raw materials used by the steel industry, such as coking coal, ferro scrap, iron ore, ferro-alloys etc. is at a lower level.

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